## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/172/ (IB)/2017

NAME OF THE PETITIONER(S)

: ARIES ENTERPRISES

NAME OF THE RESPONDENT(S)

: AUGUSTAN TEXTILE COLOURS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

S. SARA VANIAM. G. Pama loni Shien

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## ORDER

Counsel for petitioner called absent. Counsel for respondent present and stated that the matter has been settled and prayed time for filing memo of compromise. Time extended at request. Put up on 30.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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